

done, and it is not appreciated unfortunately and questions are being put one after another. With a larger time I think he will be able to satisfy them and they will also feel satisfied.

Shri A. P. Jain: I very much welcome the proposal that there shall be a food debate in which all aspects of the matter could be discussed. I welcome it from the point of view that I shall be able to inform the House of the actual position, know the difficulties of the State Governments and viewpoint of members.

Mr. Speaker: Very well.

Shri A. C. Guha: May I submit that in a general food debate this important aspect will not be given due attention? An Act was passed by this House and the feeling of the House is that not much progress has been made in this matter. If you kindly allot a two-hour debate on this particular subject, that would be better.

Mr. Speaker: It is subject to this. Even if there should be a food debate, it is not static. Whenever a new situation arises which has not been disposed of, hon. Members can have a half an hour or a one hour discussion only, the hon. Member must induce his colleagues to stay.

Conference of Health Ministers and Secretaries at Delhi.

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*1469. { **Shri Bibhuti Mishra:**
Shrimati Tarkeshwari Sinha:

Will the Minister of Health be pleased to state:

(a) whether a conference of Health Ministers and Secretaries of the various State Governments was held in New Delhi under the Presidentship of Central Health Minister in the last week of June, 1957;

(b) if so, main decisions arrived at; and

(c) to what extent they are going to be implemented?

The Minister of Health (Shri Karmarkar): (a) Yes. A conference of the State Health Ministers and their Advisers was held in New Delhi from the 29th June to 1st July, 1957.

(b) A statement showing recommendations made by the conference is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 27.]

(c) The recommendations are under examination.

श्री बिभूति मिश्र : इस रिफरेंस में बाटर सप्लाय और सीनीटेशन सेंटर के लिए भी रखा है और स्टेट गवर्नमेंट्स के लिए भी रखा है। अब बाटर सप्लाय के लिए कायदा यह है कि जहां बहुत से मरीब लोग रहते हैं, खास तौर से हरिजन बच्चे, वहां पर कुंवों के लिए सरकार २० प्रतिशत देती है और बाकी के लोग स्वयं देते हैं। मैं जानना चाहता हूँ कि क्या सरकार कोई ऐसा इन्तिजाम कर रही है कि जहां एकदम निर्धन लोगों की बस्ती है वहां पर सरकार अपनी ओर से कुंवे खुदवा दे ?

श्री कर्मकर : सवाल यह है कि जो बड़ी स्कीम्स होती हैं उनका समावेश पंच-वर्षीय योजना में है। मैं इस बात में माननीय सदस्य के साथ सहमत हूँ कि जहां तक हो सके हरिजनों को सुविधायें दी जानी चाहिए। यह चीज स्टेट गवर्नमेंट के करने की है। मैंसे हम लोग तैयार हैं लेकिन हमें बहुत दुःख है कि जितना पैसा हमें चाहिए था उतना पैसा हमें नहीं मिला है।

Shri C. R. Pattabhi Raman: Will the hon. Minister be pleased to state....

Mr. Speaker: Hon. Members will please stand erect and put their questions. Why should they be afraid of their own colleagues?

Shri Karmarkar: I appreciate that, Sir, because they will keep better health if they do that.

Shri C. R. Pattabhi Raman: Will the hon. Minister be pleased to state whether the Union Government will seek the views of the State Government with regard to the Indian Medical Research Institute, its organisation and conduct?

Mr. Speaker: How does it arise?

Shri Karmarkar: My hon. friend perhaps means the All India Institute of Medical Sciences.

Shri C. R. Pattabhi Raman: Yes.

Shri Karmarkar: Something does rest in a name. With regard to that, it is considered principally an autonomous institution to which autonomy has been given by Parliament, and all that the Union Government could do is under the general, what you call....

Mr. Speaker:supervisory control.

Shri Karmarkar: I am afraid of using that word—under the general direction.

Shri B. K. Gaikwad: May I know whether the subject of Slum Clearance was considered by the Ministers of Health who gathered there, because it is replied several times here in Parliament that the State Governments are not giving due co-operation in this matter. Therefore I want to know, when all Ministers of the Health Department had been here, whether this matter was discussed.

Shri Karmarkar: Slum Clearance as such was not discussed, but other problems of an all-India nature were discussed. I am afraid that so far as the other parts of India are concerned, Slum Clearance comes under the care of the Housing Ministry. So far as Delhi is concerned, because it is a Union Territory, it comes under our care.

श्री बिभूति मिश्र : सरकार ने इस में इंडीजीनस मैडीसिन के लिए पैसा तो रखा है, केन्द्र में प्राणत चाहता हूँ कि जो वैद्य हिन्दू

यूनीवर्सिटी से वा शतना से या और कगहों से पास करके छाते हैं उनकी डिग्री को रिकागनीशन देने का केन्द्रीय सरकार की ओर से कोई इन्तिजाम रखा गया है ?

श्री करमरकर : जी हां, कुछ स्टेट गवर्नमेंट्स ने इसके लिए सुविधा रखी है और उनके यहां देहातों में जो प्रायुर्वेदिक डिस्पेंसरी हैं उनमें ऐसे लोग काम भी करते हैं। उन डिस्पेंसरीज में वही लोग जाते हैं जो कि इंडीजीनस सिस्टम के जानने वाले होते हैं।

श्री बिभूति मिश्र : मैंने यह पूछा था कि इस विषय में केन्द्रीय सरकार क्या करती है। जैसे कि केन्द्रीय सरकार ऐलोपैथी की डिग्री को रिकागनाइज करती है क्या उसी तरह से जो वैद्य हिन्दू यूनीवर्सिटी या दूसरी जगहों से इंडीजीनस सिस्टम आफ मैडीसिन की डिग्री करके छाते हैं उनको भी रिकागनाइज करती है या नहीं ?

श्री करमरकर : इसका जवाब यह है कि केन्द्रीय सरकार ने आपके सामने जो कार्यक्रम अभी रखा है वह जो उसके पास पैसा है उसी के मुताबिक रखा है। हम ने सोचा है जो पैसा हमारे पास है उसका उपयोग जो प्रायुर्वेदिक इंस्टीट्यूशंस है उनके अपप्रेडिग के लिए और रिसर्च के लिए किया जाये न कि देहातों में आकर इबायें देने के लिए। हम प्रायुर्वेदिक कालिजों को बढ़ाने में और शिक्षा त्रम को उन्नत करने में उस पैसे को लगाना चाहते हैं।

Shri Raghunath Singh: The question is quite different, Sir. The question was whether you recognise the Ayurvedic Degrees....

Mr. Speaker: Order, order. The hon. Member puts questions which I am not able to follow, nobody follows.

Shri Bibhuti Mishra: I want to know whether the Central Government recognises the Ayurvedic Degrees of the Hindu University or the Ayurvedic

Degrees granted by other institutions in the States, but he is replying about money. I did not ask about money. I wanted to know whether you recognise the degrees or not.

Mr. Speaker: Order, order. Let there be no excitement over this matter. Was this one of the subjects discussed at the Conference?

Shri Karmarkar: This was one of the subjects before the Conference, and the decision was that the Conference was of the view that all possible encouragement should be given to the indigenous systems of medicine and suggested to the State Governments that they should take full advantage of the assistance that the Central Government is offering to the State Governments.

Mr. Speaker: The question specifically was whether a decision was taken with regard to the recognition of the Ayurved Acharya or other degrees conferred by the Banaras Hindu University.

Shri Karmarkar: No, Sir, that question did not come up before it.

Mr. Speaker: Is there any other Hindu University?

Shri Raghunath Singh: The question was whether Government recognise the degrees granted by the Ayurvedic Colleges.

Mr. Speaker: He says that matter was not discussed.

Shri Karmarkar: Sir, the House is, naturally, anxious to know about this. The whole question is that there is a constant *jhagra*, quarrel going on—not exactly quarrel but difference of views between the two systems of thought: one what is known as the integrated system of medicine which believes in institutions giving knowledge of allopathy and Ayurveda and the other, Sudh Ayurveda. We had a meeting under the chairmanship of the Minister of Planning in Bombay. There also this difference came out. Therefore it is that we have to give a lot of consideration to this matter

as to whether to follow Sudh Ayurveda or integrated ayurveda. That is the present position of Government. As regards the question of recognition of the degrees, it depends upon our ultimate decision as to whether we recognise Sudh Ayurveda or the integrated system.

Mr. Speaker: Discussion took place but no decision was arrived at, and hence this matter does not arise.

Dairy Science College

*1410. **Shri Bahadur Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to start a Degree College for training in dairy science;

(b) the location of this College;

(c) whether the College staff and other establishment have been recruited; and

(d) the amount that will be spent on it?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) The Dairy Science College has already started functioning with effect from 15th July, 1957

(b) National Dairy Research Institute, Karnal (Punjab).

(c) Yes. About 62 per cent of gazetted staff and 80 per cent of the non-gazetted technical staff have been recruited.

(d) Rs. 29.50 lakhs.

Shri Bahadur Singh: May I know whether there is any proposal to start more such colleges in the country?

Shri M. V. Krishnappa: No, Sir.

Shri Kamalnayan Bajaj: In view of the work done specially in the Go Seva Sangh, Wardha, may I know whether any approach has been made to them so that more research work can be done through them or dairy